

Sl. No. 19

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/241/AMR/2024		Sec 241 & 242 & Sec 166 of Companies Act, 2013	Smt. Lakshmi Sujatha Tummala Vs Kanchipuram Murugan Silks Pvt Ltd and 4 Ors

**ORDER**

**Present:** Mr. Lakshman Sravan, Proxy counsel for the Petitioner

Mr. M M Viswaraj, Ld. Counsel for R1-R5 present.

Counters of R1-R5 not filed. At request, one week's time is granted for filing counters of R1-R5. List the matter on 25.06.2024.

Sdt

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sdt

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**